

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTING : GWALIOR

Civil Contempt Petition No.202/00053/2017
(in OA 202/00188/2016)

Gwalior, this Thursday, the 10th day of May, 2018

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Devendra Kumar Sood, S/o Late V.N. Sood, aged 61 years, Retired Senior Divisional Accounts Officer, Office of the Executive Engineer, Rajghat Regulatory Division No.9, Datia (MP) 475661, Resident of 517 A, Civil Lines Gwalior Road, SBI ATM, Jhansi UP 284001 Mob.:09415401619, Landline : 0510-2330504, Email.Id: bwebibst@gmail.com **-Petitioner**

(By Advocate – Shri C.P. Shukla)

V e r s u s

1. Shri Rajiv Mehrishi, The Comptroller and Auditor General of India, Pocket 9-B Deendayal Upadhyay Marg, New Delhi 110124.
2. Smt. Priya Parikh, IAAS, The Deputy Accountant General, O/o The Accountant General (A&E)-I Madhya Pradesh, Bhopal 462011.
3. Shri Jaydeep Shah, IAAS, The Accountant General (A&E)-II Madhya Pradesh, Gwalior 474002.
4. Shri Dr. Shakuntla Dev, Chief Controller (Pensions) For Pay and Accounts Officer, Central Pension Accounting Office, Trikoot, Bhikaji Cama Place, New Delhi – 110066.
5. Shri Madan Kumar, IAS Collector, Datia (MP) 475661.

Government of Madhya Pradesh through

6. Shri Narayan Prasad Batham, The Executive Engineer, Rajghat Regulatory Division No.9, Datia (MP) 475661.

7. Shri Brijmohan Trivedi, The Treasury Officer, District Datia (MP) 475661 **-Respondents**

(By Advocate – Shri M.K. Sharma for respondents Nos.1 to 4, Smt. Ruparekha Panda, proxy counsel of Shri B.S. Kushwah for respondent No.5, Smt. Ruparekha Panda for respondent No.6, Shri Avanish Dubey for respondent No.7)

O R D E R (O R A L)

By Navin Tandon, AM.

Respondent No.6 has filed an affidavit on behalf of respondents Nos.5 to 7. It has been submitted that the Government has challenged the order of this Tribunal dated 11.07.2017 (Annexure C-1) before the Hon'ble High Court of Madhya Pradesh, Bench at Gwalior and the case has been registered as WP No.10288/2018.

2. Accordingly, at this stage, the Contempt Petition is closed. The respondents are discharged from the notice of contempt.

**(Ramesh Singh Thakur)
Judicial Member**

am/-

**(Navin Tandon)
Administrative Member**